

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : P Dot G Constructions Pvt Ltd

MAIN PETITION NUMBER : CP/193/IB/2018

(IA/MA) APPLICATION NUMBERS

MA/343/2019; MA/344/2019; MA/1151/2019 IN MA/344/2019; IA/144/2020 IN MA/343/2019; IA/212/2020 IN MA/344/2019; IA/890(CHE)/2021 IN IA/667/IB/2020; MA/345/2019; MA/458/2019; MA/460/2019; MA/467/2019; MA/470/2019; MA/472/2019; MA/1314/2019; MA/1315/2019; IA/1181/IB/2020; IA/1182/IB/2020; IA/240/2020 IN MA/554/2019; IA/257/CHE/2021 IN MA/554/2019; IA/266/CHE/2021 IN MA/554/2019; IA/268/CHE/2021 IN MA/554/2019; IA/269/CHE/2021 IN MA/554/2019; IA/667/IB/2020 IN MA/554/IB/2019; IA/270/CHE/2021 IN MA/554/2019; IA/271/CHE/2021 IN MA/554/2019; IA/289/CHE/2021 IN MA/554/2019; IA/428/CHE/2021 IN MA/554/2019; IA/429/CHE/2021 IN MA/554/2019; IA/430/CHE/2021 IN MA/554/2019; IA/431/CHE/2021 IN MA/554/2019; IA/432/CHE/2021 IN MA/554/2019; IA/433/CHE/2021 IN MA/554/2019; IA/434/CHE/2021 IN MA/554/2019; IA/931/CHE/2021 IN MA/554/2019; IA/1106(CHE)/2021 IN MA/554/2019; IA/1107(CHE)/2021 IN MA/554/IB/2019; IA/1123(CHE)/2021 IN MA/554/2019; IA/1124(CHE)/2021 IN MA/554/2019; IA/1125(CHE)/2021 IN MA/554/2019; IA/1126(CHE)/2021 IN MA/554/2019; IA/1127(CHE)/2021 IN MA/554/2019; IA/1128(CHE)/2021 IN MA/554/2019; IA/1129(CHE)/2021 IN MA/554/2019; IA/1130(CHE)/2021 IN MA/554/2019; IA/921(CHE)/2021; IA/922(CHE)/2021; IA/923(CHE)/2021; IA/924(CHE)/2021; IA/927(CHE)/2021; IA/861(CHE)/2021; IA/859(CHE)/2021; IA/860(CHE)/2021; IA/862(CHE)/2021; IA/863(CHE)/2021; IA/864(CHE)/2021; IA/237(CHE)/2022

ORDER

All the parties are present with their respective cases through vide conferencing mode.

Considering the large number of applications are pending, the Ld. Counsel Mr. Ravi Rajagopalan is directed to submit hard copy of the synopsis regarding all the applications.

List the matter on **28.03.2023** for **physical hearing**.

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**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

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**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**